NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.11.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7904 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Devprakash Mahapatra (Suspended Director of Konark Aquatics & Exports Pvt. Ltd.) Vs. Pancham Studios Pvt. Ltd. & Anr.	Abhijit Pattanaik
2.	I.A. No. 7905 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Indian Renewable Energy Development Agency Limited Vs. Ravi Sethia Resolution Professional of Wind World (India) Limited & Ors.	Nakul Sachdeva
3.	I.A. No. 7909 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Ajay Yadav Vs. Pradeep Kumar Kaushik & Ors.	Vinayak Jayaram
4.	I.A. No. 7913 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Advantech Technology Private Limited in Consortium with KW Legacy LLP Vs. Ram Singh Setia, Resolution Professional of Bombay Rayon Clothing Limited and Anr.	Aishvary Vikram
5.	I.A. No. 7930 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sanjeev Kumar Vs. Gyan Chand Mishra, Resolution Professional of Tresco Homes Pvt. Ltd. & Anr.	Palash S Singhai
6.	I.A. No. 7939 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Harri Wind Farms Vs. Suzlon Energy Limited	Gowthaman Ponnienselvan

7.	I.A. No. 7941 of 2026 in Competition App. (AT) No. ___ of 2026	Orbit Techsol India Private Limited Vs. Competition Commission of India	Saumya Sunidhi

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